

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(IBC)/37/KOB/2023
SECTION	SEC 95 IBC R/W RULE 7(2) AAA
NAME OF PARTIES	PIRAMAL TRUSTEESHIP SERVICES PRIVATE LIMITED V/S KAKKANATTIL ABDUL RAHIMAN SIRAJ MATHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	DUA ASSOCIATES
RESPONDENTS ADVOCATE/ PROFESSIONAL	FAISAL & STIYA ASSOCIATES.

27 May 2024

ORDER

IA(IBC)/97/KOB/2024 in CP(IBC)/37/KOB/2023

Learned Counsel, Mr. Shiyas K R appears physically on behalf of the RP. Learned Counsel, Ms. Nikita M appears on behalf of the Financial Creditor through virtual mode. Learned Counsel, Ms. Stiya Sivan appears virtually on behalf of the Personal Guarantor.

Reserved for orders.

CP(IBC)/37/KOB/2023

Matter heard for a considerable time and **reserved for orders.**

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**